

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-2466
ANSWERED ON- 22/03/2023

COMPULSORY INSURANCE COVER FOR DEATHS ON NHS

2466. DR. ASHOK BAJPAI:

Will the MINISTER OF ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government plans to extend compulsory insurance to cover all deaths on National Highways by charging additional amount similar to the roadway buses, trains and air flights;

(b) the number of persons killed in 'hit-and-run accidents' and other accidents on National Highways in the last five years; and

(c) amount of compensation payable for deaths in such hit and run accidents?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) No such proposal is under consideration in this Ministry.

(b) Total number of Persons killed in road accidents under category of hit and run on all roads in country during the period from 2017 to 2021 are given in table below :

Type of Collision	2017	2018	2019	2020	2021
Hit and Run	25,866	28,619	29,354	23,159	25,938

Total number of Road Accidents and persons killed on National Highways (including Expressways) in the country during the last five calendar years i.e. 2017 to 2021 are given in the table below:

Year	Total Road Accidents on National Highways (Including Hit and Run cases)	Total Persons killed on National Highways (Including Hit and Run cases)
2017	1,41,466	53,181
2018	1,40,843	54,046
2019	1,37,191	53,872
2020	1,16,496	47,984
2021	1,28,825	56,007

(c) Ministry, vide GSR 163(E) dated 25.02.2022, has notified the Compensation to Victims of Hit and Run Motor Accidents Scheme, 2022. It provides for increased compensation to victims of hit-and-run accidents, Rs. 50,000 (in case of grievous injury) and Rs. 2,00,000 (in case of death) including detailed procedure for availing this compensation.
